

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Dated: 21.7.92

Mr. D.K. Ghaisas ^{Adv.} with
Mr. ^{Parag} ~~Prady~~ Kale for the applicant.

Notice is issued
to Regp on 21.7.92
(By hand)
ME

Issue notice to the
respondents. List the case for
hearing on admission on 12.8.92.
Meanwhile the order dated 1.7.92
shall remain stayed.

DASTI

CM.Y. Pralokar) (S.K. Shaon)
VC

Dated: 12.8.92
Shri Parag Kale, Counsel
for the applicant. Mr. P.M. Pradhan,
Counsel for the respondents.

Mr. Pradhan who appears
on behalf of respondents prays for
and is granted two weeks time
for filing reply. Meanwhile
interim relief already passed
will continue till next date
of hearing.

order/Interim despatched
to applicant respondent(s)
on 19.8.92

List the case for orders
on 4.9.92.

CM.Y. Pralokar) (S.K. Shaon)
M(A) VC